

परिपत्र-०१ (९)

M.P. Andyogik Kendra
Vikas Nigam (Bhopal) Ltd

Department of M.P. Industries
C-10, Ashok Ashram, New T.E. Bypass, Bhopal-462001
Tel: 52276588

No. /AKVN/ESTT/88/

Dated 19/88

OFFICE ORDER

Shri Ashish Kumar is hereby appointed as Assistant Manager on the following terms and conditions in the scale of pay of Rs 1820-60-2300-75-3200-100-3300 w.e.f. 1.8.88.

1. The appointment shall be initially for a period of three years with a minimum probation period of one year.
2. His services during the above period will be terminatable at any time without assigning any reason by giving three days notice during the first month of the appointment and on one month notice thereafter by either side. In absence of any such notice the salary for the specified period shall be deductable or payable as the case may be.
3. His services are transferable to any office of the Nigam.
4. Before joining his duties, he will be required to produce certificate of medical fitness from a Doctor not below the rank of a Civil Surgeon.
5. During the tenure of his service he will be entitled for the allowances of the Corporation including House Rent etc. In case if accommodation is provided by the Corporation a 10% of the basic salary shall be deductable from the employee.
6. At the time of joining, he will have to submit true copies of his educational and experience certificates etc., for his service record.
7. His appointment is subject to an undertaking by him that he will not disclose any matter which will come to his notice with regard to the affairs of the Nigam.
8. He will not engage with any other assignments without prior permission from the Nigam.

This appointment shall be invalid if the appointee do not join the services within a period of fifteen days from the date of issue of this order.

sd/-

MANAGING DIRECTOR

Dtd 1/8/88

Encl.no. /AKVN/ESTT/88/6989
cc:1.Accounts Section, AKVN(B)Ltd.,Bhopal for information and necessary action.

2.Shri Ashish Kumar, c/o MPAKVN(B)Ltd.,Bhopal for information and compliance.

3.Personal file of Shri Ashish Kumar for records.

Mv

MANAGING DIRECTOR

BOARD OF SECONDARY EDUCATION, MADHYA PRADESH, BHOPAL
HIGHER SECONDARY SCHOOL CERTIFICATE EXAM., 1980.



REGULAR CANDIDATE MARCH 1980 MARK SHEET S. NO. 116220

ROLL NUMBER	DIV. NO.	DIST. NO.	CENTRE NO.	SCHOOL NO.	PREVIOUS ROLL NO.	DATE OF BIRTH
274523	9	1	0914	022	*****	21 JULY 1964

SRI ASHISH KUMAR
S/O SRI SATISH CHANDRA SINHA



SUBJECT(S)	MAX. MKS.	MIN. PASS. MKS.	THEO. MARKS	PRACT. MARKS	MKS. PAPER I	MKS. PAPER II	TOTAL MARKS THEO.	PRACT. MARKS	TOTAL
ENGLISH SPL	120	50			038	053	091		091
HINDI GEN.	50	15			025		025		025
PHYSICS	200	66	37	12	039	025	064	047	111
CHEMISTRY	200	66	37	12	030	042	072	040	112
BIOLOGY	200	66	37	12	028	030	058	043	099
ADDITIONAL SUBJECT(S) (IF ANY) ↓	800	SECOND					GRAND TOTAL		438

It is certified that the candidate has obtained desired proficiency in the subjects of internal examination i.e. Social Studies & Maths. Soc. studies and Biology/Gen. Sc. and Maths and Craft.

P.T.O.

For SECRETARY

Ashish

42.2702-3



BHOPAL UNIVERSITY, BHOPAL
STATEMENT OF MARKS

ROLL NUMBER	ENROLMENT NUMBER	NAME OF THE CANDIDATE	EXAMINATION
60467	K-04011	ASHISH KUMAR	B.SC.-THREE
YEAR OF EXAMINATION	REGULAR/PRIVATE	NAME OF THE COLLEGE/CENTRE	SL. NUMBER
1985	PRIVATE	MV MAHA VIDHYALAYA BHOPAL	04113

SUBJECT CODE	MAX MARKS		PASS MARKS		MARKS OBTAINED					RE - SULT CODE	
	THEORY	PRACT	THEORY	PRACT	PAPER-1	PAPER-2	PAPER-3	TOTAL THEORY	TOTAL PRACT		TOTAL SUBJECT
52	100	50	33	17	13	15	-	32	26	58	FT
58	100	50	33	17	17	21	-	38	26	64	PT
59	100	50	33	17	17	17	-	34	40	74	PT

MAXIMUM MARKS	TOTAL MARKS OBTAINED
450	196

VG-1	
RESULT	DIVISION
PASS/THIRD	

TOTAL MARKS
SECOND YEAR MARKS

DATE 22/07/85
A. B. - For details of subject books and result codes refer overleaf.

(Signature)
(UD CHHAPERWAL)
Asst. Registrar (Exam.)

(Signature)